

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED OPERATING IN REAL
ESTATE BUSINESSSECTOR AT REGISTERED OFFICE 118,UFF, PRAKSH DEEP
BUILDING 7, TOLYSTOY MARG, NEW DELHI-110001

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Ansal Crown Infrabuild Pvt. Ltd. (CIN-U45201DL2006PTC147058)
2.	Address of the registered office	Reg. Office Add: 118, UFF, Prakash Deep Building 7, Tolystoy Marg, New Delhi-110001 Project Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
3.	URL of website	www.ansalcrownheights.net
4.	Details of place where majority of fixed assets are located	Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
5.	Installed capacity of main products/ services	Real Estate Project - Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
6.	Quantity and value of main products/ services sold in last financial year	The details can be sought by the Email to cirp.ansalcrown@gmail.com
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be sought by the Email to cirp.ansalcrown@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria for prospective resolution applicant can be obtained by email to cirp.ansalcrown@gmail.com
10.	Last date for receipt of expression of interest	16.01.2024
11.	Date of issue of provisional list of prospective resolution applicants	19.01.2024
12.	Last date for submission of objections to provisional list	22.01.2024
13.	Date of issue of final list of prospective resolution applicants	24.01.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.01.2024
15.	Last date for submission of resolution plans	23.02.2024
16.	Process email id to submit Expression of Interest	Cirp.ansalcrown@gmail.com



(Signature)

Sunil Kumar Agrawal
Resolution Professional
IBBI/PA-002/IP- N00081/2017-2018/10222
E-205, LGF, Greater Kailash- II, New Delhi- 110048
For Ansal Crown Infrabuild Private Limited

Date: 01.01.2024
Place: New Delhi
(Earlier issued on 17.08.2023, 11.09.2023)